का सदस्य हूं, मेरी जानकारी वे हिसाब से जीरा प्रावर आध घंट चलता है। प्रव कर की परम्परा यह रही है कि कभी 45 मिनट चल गया, कभी एक घंट कर गया । प्राव 12 वजकर 5 किस्ट या जीरो प्रावर प्रारंभ हुआ था । वे यह जानना चाहता हूं कि क्या पह सदन में कोई नयी व्यवस्था डाली का रही है कि पूरे दिन को जीरो प्रावर में परिवर्तित कर दिया गया है शिक्षा यह कोई नयी परम्परा डाली का रही है कि जीरो प्रावर पूरे दिन कोगा।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Yadavji, the Chairman has permitted some Members to raise certain points in the Zero Hour..... (Interruptions)

भी इंश दश यादव : जब समय खत्म हो गता है तो जीरो प्रस्वर श्राटीमें टेकली खत्म तो जायेगा !

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY); I will reply to you. Kindly take your seat Now the issue has been raised by you. You know that there were a lot of interruptions in the morning and we have to allow the Members who have been given permission by the Chairman, to speak There is no question of convention. Re Jalgaon Sen Scandal

श्रीमती सरला माहेश्वरी (पांश्वमी बगांस ) : माननीय उपसंभाष्यक महोदय, में खाइका, सदन का और सरकार का एक एके शर्पनाक कॉड**की** ध्याः भ्रोप दिलानः चारती हंजो न सिर्फ हमार लिये राष्ट्रीय शर्म का दिल्य है, इल्कि: इस बात का प्रमाण है कि बाजत प्रश्रंब्यवस्था पर जटिकी हुई बाजार संस्कृति कितनी विनौनी ग्रौर कितनी श्रमानकीय हो सकतो है। उपस्थाध्यक्ष महोदय मेरा इशाश महाराष्ट्र के बदनाम जलगाव सैक्स कांडकी छोर है। उप सभा ध्याप महोदय, इस कांड ने तमाम दाकार की, भ्रष्टाचार की, दुराचार श हुए तौष्ट्रदी है। यह कांड राजनीतिक **५२ े ीकरण का चर्म उदाहरण है। उप** 

सभाध्यक्ष महोदय, राजनिति के अपराधी करण को हम बातें करते रह हैं। उन**कें संदर्भ ह**नेशा दूसरे रहे लिक हैं । परन्तु यह पहला एका भयावर कांड है जिस कांड ने सारी की सारी सीमाओं को तोड़कर यह बता दिया है कि राजनीतिज्ञ ऐसे अपराध भी करे सकते हैं, ऐसे जनक सामर्गजन अपराध में प्रत्यक्ष रूप से लिप्ताही सकते है जिनके बीच में अब तक एक विभाजन रेखा बनी हुई थी, लेकिन अब यह विभाजन रेखा भी टूट गई है। उपसभाष्यक्ष महोदय, इस जलगांव सैक्स कांट में पूरी की पूरी, मैं पुरी नहीं कहूंगी जलनात्र म्युनि-सिपैलिटी की बहुत बड़ा हिस्ता इसमे शासिल था और यह जलगोद का इलाका जो कांग्रस के राजनीतिक प्रभाव केल में रहा है...(**व्यवधान**) उपसभाध्यक्ष महोदय, मुझे बोलने दिया जाय । . . (व्यवधान) वयों नहीं कहूं स्यूनिस्पैलिटो कौन चर्ला रहा है ..! (व्यवधान)

SHRI JAGESH DESAI (Maharash tra): This has to be condemned. But please din't bring politics into it.

SHRI JOHN F. FERN ANDES (Goa). Sir, this is a very serious matter. (Int erruptions)

SHRI JIBON ROY (West Bengal): Nobody is politicising the matter. Let Shrimati Maheshwari speak. . . (Interruptions')

SHRIMATI SARALA MAHESH. WARI; What do you want to say?

SHRI JAGESH DESAI: I request you not to bring politics into the matter. . . (Interruptions) . ..

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY). Mr. Desai, . please take your seat.

SHRI JIBON ROY: It is a consequence of your economy. It is a consequence of your politics. It is a consequence of your policy and it is a consequence ... (Interruptions),...

SHRI B. K. HARIPRASAD Don't interrupt her... (Interruptions)...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Hariprasad, please take your seat. Shrimati MaheShwari, kindly confine yourself to the subject matter..

SHRIMATI SARALA MAHESH-WARI: I am confining myself to the subject matter. I am not going anywhere else.

SHRI JIBON ROY: It is a consequence. .. (Interruptions) ..,

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Jibon Roy, let her make the point. Whoever wants to associate himself, he can do so afterwards... (interruptions)...

Please allow her to speak. This is only a Zero Hour submission.

THE MINISTER OP STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): This is only a Zero Hour submission.

SHRIMATI SARALA MAHESH. WARI: That I know.

SHRIMATI MARGARET ALVA: An enquiry has been ordered by the Chief Minister of Maharashtra.

SHRIMATI SARALA MAHESH. WARI: What is the enquiry? Mr. Vice-chairman, I am very sorry that I am not allowed to Speak.

कुमारी सरीज खापर्डे (महाराष्ट्र) : जिस कांड की घोर ग्राप ध्यान दिला रही हैं उससे हम सहमत हैं। लेकिन...(व्यवधान)

भीक्ती सरला माहेस्बरी: बहुत प्रफ-सोस की बात है ग्रीर हमारे लिए दुर्मान्य की बात है कि सदन में बैठे हुए हम लोग सगर अपनी भ्रात्मालोचना नहीं कर सकते भौर जो बात इतनी छ्वाई पर पहुंची हुई है जिसमें एक राजनीतिक पार्टी का साफ तौर पर नाम लाया जा रहा है ।...... ... (क्यक्क म)

कुसारी सरोज आपडें: आत्मालोचना का मतलब यही है कि बाप किसी पार्टी को ब्लेम करें? आपको यह प्रधिकार नहीं है। अगर आप यह कहना चाहनी हैं ...(व्यवधान)

श्रीमती सरला माहेश्वरी : मैं किसी पार्टी को ब्लेम नहीं कर रही हूं। मेरे कहने से कोई पार्टी ब्लेम नहीं होती है। ... (व्यवधान)

उपसभाध्यक्ष महोदय, मैं यह कहना चाहती हैं कि महाराष्ट्र के जलगांव का यह सैक्स कोड जिसमें जो अपराधी पकड गए हैं तथा जिन ग्रमियुक्तों का नाम कामा है वह ग्रभियुवत कीन हैं.... (श्यवधान) कृपया मुझे बोलने दिया जाए । यह कोई मंतलब नहीं होता। भाषको कोई सफाई देनी है तो आप दीजिए, मैं भूनने के लिए तैयार हूँ। ... (श्ववधान) यह आपके लिए, हमारे लिए और सबके लिए चिंता का विषय होना चाहिए कि हम सीचें कि हमने अपने सामाजिक जीवन के मृत्यों की, राजनीतिक जीवन के मूल्यों को कहा तक पहुंचा दिया है। (व्यवधान) उपसभाध्यक्ष महोदय, मैं कहना चाहती थी कि इसकांड में जिन अभियुक्तों का नाम आया है, वह-संजय पंबार, राज् तड्वी और पंडित सबकाले हैं। इन तीनों के बारे में कहा जा रहा है कि यह सभी नामी अपराधी हैं और इस तीनों नामी प्रपराधियों का संबंध अल-गांव के स्थानीय विधायक जो कांग्रेंस पा से संबंध रखते हैं, उनके साथ हैं।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY); Pease take your seats. Kindly take your seats. Ma-dam, this is Zero Hour; you have to be very brief. You have taken more than five minutes. I will call another speaker. You have been allowed to speak.

SHRIMATI SARALA MAHESH. WARI: I am quoting from the papers. Why are they contradicting me? I cannot understand.

कुमारी सरोध खाप हैं: प्राथ जिन विचारों को यहां व्यक्त कर रही हैं, हम उनसे सहमत हैं लेकिन ग्राप किसो पार्टी को उसमें इनवाल्य करके यहां कहें कि इस पार्टी के लोग इसमें कामिल हैं, यह ठीक नहीं है। देखिए ज्ञाप जो कह रही हैं, हमारे मुख्यमंत्री यहाराष्ट्र ने ग्रांलरेडी इसकी इंसक्वायरों गुरू की है....

SHRI *J1BON* ROY: Because they are involved in it.

SHRIMATI SARALA MAHESH. WARI: Yes, they are very much involved in it (Interruptions) What I want to say. kindly allow,' me to say. kindly allow me to say that.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Kindly take your seats. I would like to say that this is a very serious crime that, you are raising. Everybody is concerned about it. But kindly raise it according to the notice that .you have given to the Chairman. Do not bring politic? in this

SHRIMATI SARALA MAHESH. WARI: I am not bringing politics Int. I

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): It is a very seri-ous crime.

श्री विजय कुमार मत्होजा (विल्ली) : ग्राप क्या कहेगे, यह एम. एल. ए. कार्ग्रेस का भहीं है? कार्ग्यम का कार्जसम्बर्गकड़ा आए तोक्या कहे ?

कुमारो सरोअ खापडें: (महाराष्ट्र) के मुख्यमंत्री श्री शरद पवारने इसकी इनक्वायरी गुरु की है। SHRIMATI SARALA MAHESH. WARI: You may have belief but I l cannot have. What is this?. "You. may have belief but I have every right.

THE VICEVCHAIHMAN (SHRI V. -JARAYANASAMY): Kindly do not nterfere.

SHRIMATI SARALA MAHESH. WARI; If you do sot allow me to peak how can I speak?

उपसमाध्यम महोदय, बहुत सफसाथ की बात है कि जो मुद्दा बहुत गहरे रूप में राजनीति के साथ जुड़ा हुआ है और कुछ राजनीतिजों के नाम उसमें भा रहे हैं तो हथारे आजयों को क्यों एतराज है ? मैं तो यही चाहती हूं कि अक्छा है, ऐसा न हो मैं यह चाहती हूं कि शक्छा है, ऐसा न हो मैं यह चाहती हूं कि शक्छा है, ऐसा न हो मैं यह चाहती हूं कि शक्छा है, ऐसा न हो मैं यह चाहती हूं कि शक्छा है, ऐसा न हो नगर सेवक कहा जाता है, वह नगर सेवक इस कांड के शाथ जुड़े हुए है। मैं तहीं चाहती कि इतनी बदनाम राअनीतिक हो, ह मारे राजनीतिक मूल्य इस कदर गिर आएं कि हम राजनीति को ग्रास्थियों दें

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY); Sarala Mahesh-wariji, kindly wind up. Kindly con-clude. You have raised your point. It is not a discussion; it is a Zero Hour. Kindly remember it.

श्रीमति सरसा माहेरवरी : उपसभाध्यक्ष महोदय, मैं जिस बासे को कहना चाहती हुं और जिस पर अपने तमाम माथियों का हेबान क्राकृषित करवाना बाहती हूं कि यह एक बहुत ही गंभीर मामला है। इतना गंभीर सम्बद्धा कि जिसमें एक जलगांच की स्यनिसिपैलिटी का नाम जुड़ जाता है। यह एक राजनीतिक संस्था है। उस राजनीतिक संस्था से जुड़े हुए कई लोगों का नाम म्राता है , एकांध का नाम नहीं, कई लोगों का नाम भाता है भौर पंडित सबकाले की तरह के लोग किस तरह निर्विरोध चुन कर आते हैं जो कुख्यात अपराधी है वहाँ पर? यह राजनीतिक, इतने बड़े अपराधी वहां पर है, ऐसे लोग जिनको विधायक का समयंत हासिल है, जो निर्विरोध जुन कर ग्राते हैं भीर उनके प्रति जब मैं सवाल उठाती हूं तो हमारे यहां लोग मापति करते हैं। मैं यह कहना चाहती हुं उपसभाइ स महोदय कि यह इतना गंभीर मामला है कि शायद प्रकाश में भी कहीं स्राता कि हमारे समाज में किस तरह दरारें पड़ती जारही हैं। जब बंबई बम बिएफोट कांड के दीरान जांच हुई और तिस्पति होटल में पता चला लेकिन प्राप्त्ययं की बात है कि स्थानीय पुलिस कहती है कि हमें इसकी कोई जानकारी नहीं है जब कि अपम ऑटो रिक्षा काला भी जानता है कि तिरुपति होटल में इस तरह का गैर-कानुनी धंधा चल रहा है। भुशावल ग्रीर जलगांव के आसपास के गांवों से लड़कियों का अपहरण किया जा रहा है। किशोरी लड़कियों का ग्रंथहरण करके जबदंस्ती उनकी ब्लैकमेलिंग की जा रही है, ब्लू फिल्म्स बनाने का धंधा चल रहा है। हमारा प्रति-निधि मण्डल वहां गया था उसने वहां देखा कि वहां की धनाइय बस्ती में किस तरह से स्ट्डियो बालों ने जो स्ट्डियो बना रखे हैं उनमें अपने कैमरे दीवारों में छिपाकर रखें हुए हैं। दीवारों में ऐसे छिपाए हैं कि वे दिखे नहीं ग्रीर स्टूडियों में कैमरों के परिए फोटो लिये जा सकें। इस परह का जधन्य कोड बहां चल रहा है और महा-राष्ट्र सरकार ने क्या किया ? माननीय सरोज जी ने कहा कि इक्वायरी बैठामी और पहला कदम क्या था कि उस पुलिस मधिकारी को, पुलिस अधीक्षक को, दीपक मोग को जिसने इस मामले को उठाया, जिसने सबसे पहले इसे प्रकाश में लाया, उसका दृश्सफ र कर दिया गया और उसकी जगह विट्ठल यादव को लाया गया और उसने साथे के साथ प्रवृती की मिटाने की कीशिश की । कहा गया कि 500 लड़किया उनकी हजन का किकार बनीं, उन्होंने कहा कि पांच सी लड़कियां नहीं सिक 47 लड़कियाँ हैं। 400 फीटो जल किये पये । उन्होंने कहा कि कोई 400 फोटी नहीं है. मेर पास 30 है, काई ब्ल् फिल्म महीं है । सब्ती पर पदी डालने की कोशिश की गयी। यांच् हमारी माननीय सदस्या कह रही है कि हमारे मुख्य मंत्री ने जीव वैठायो । हम कैसे विश्वस्त अल सकते हैं।

SHRI JAGESH DESAI: \* Mr. Vice-Chairman, Sir, this should not record.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mrs. Sarala Maheshwari don't bring in the Chief Ministe in this. (Interruptions).

MISS SAROJ KHAPARDE: It should be expunged from the record. It should not go on record.

SHRI AJIT P. K. JOGI (Madhya Pradesh): Sir, this should be expung ed. (Interruptions) She has not given .prior notice. (Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I will go through the record, I -will get it removed from the record. Madam, you have to conclude now. You have taken more than fifteen minutes.

SHRIMATI SARALA MAHESH. WARI: I am concluding, Sir. I have not taken much time. They are interrrupting me.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Don't bother about interruptions.

SHRIMATI **JAYANTHI** NATARA-JAN-. Sir, what she has sard earlier should not go on record.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY); I have asked it to be removed. I have already ordered. (Interruptions)

MISS SAROJ KHAPARDE: \* How do you like that, Mrs. Maheshwari? (Internjxxiona)...

SHRI JAGESH DESAI: Mr. Vice-Chairman, Sir, Shrimati Sarala Maheshwari should withdraw what she said about the Chief Minister of Ma-

<sup>\*</sup>Expunged as ordered by the Chair.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I have already said it. It would be removed from the

the record. (Interruptions)

भीसती कराना माहेरवरी : मैं फिर से दोहराना चाहूं नी फि जांच कमेटी पर हम कैसे सकीन कर सकते हैं ? हमारा विष्यास नहीं है जहां बार-बार सबूतों को मिट्या जा रहा है !

THE VTCK-CHAIRMAM (SHRI V. NARAYANASAMY): Madam, that issue is over. You come to the last point now I have to'call Mr. Ambed kar. (interruptions)

SHRI AJIT P. JOGIff Sir. She cannot make any allegations against the Chief Minister. She cannot make allegations against a person who is not present here. (Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mrs. Sarala Maheshwari, as I said you have already taken more than fifteen minutes. You should know that this Zero Hour. I am now calling Mr. Pra-kash Yashwant Ambedkar.

SHRI AJIT P. K. JOGI: She should have given prior notice. (Interruptions)

SHRI JIBON ROY: Sir, this is a serious issue. Our economy is being. liberalised. This would have a serious impact. (Interruptions)

SHRI AJIT P. JOGI n fact, Sir, she is not interested in highlighting the issue. (Interruptions)

THE VICE-CHAIRMAN (SHRI V. I NARAYANASAMY): Mr. Ambedkar, please.

SHRIMATI SARALA MAHESH. WARI: Let me conclude, Sir.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): You have made your point. You have taken a lot of time.

SHRIMATI SARALA MAHBSH. WARI: I have not taken. They have taken awamy time.

THE VICE-CHAIRMAN (SHRT V. NARAYANASAMY): We cannot go on like this in Zero Hour. Now, Mr. Ambedkar, please.

श्री अजीत जोगी: एक ऐसा संवेदनशील मुद्दा, जिस पर पूरा हाऊस आपको सपोर्ट करता आप पार-बार राजनीति ता रहे हैं. आपको इस मुद्दे से कोई मतलब नहीं है, आप यहां राजनीति अरना वाहते हैं।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Jogi, please sit down 1 have already called Mr. Ambedkar. (Interruptions)

श्रीमती सरका माहेक्करी: मैं सिफं इतन।
कहना चाहती हूं कि यह बहुत दुर्मास्य की बात
है कि इस तरह की घटना हुई। मैं चाहती हूं कि
पूरा सदन इस मामले की गंभीरता को समझी।
इसकी गंभीरता की समझते हुए यह जरूरी
है कि इस कांड को पूरी जांच की जाए। हमें
इस बात की गारंटी करनी चाहिए कि इस
मामले में, इस कांड में जो भी श्राधियुक्त
हों, उन को बचाने की कोशिस व की जाए।
इसलिए मैं चाहती हूं कि सी.बी.आई.
इारा इस की जांच करवाई जाए। इस के साय
ही मैं चाहती हूं कि इस सदन के सभी राजनीतिक दलों का एक प्रतिविधिमंडल जलगांव
भेता जाए और सच्चाई की जांच की जाए।
मैं चाहुंगी कि इस बात की तहकीकात की
जाए।...(अवकात)

THE VICE-CHAIRMAN (SHRI V. NARAYANA SAMY): Take your seat.

SHR JIBON ROY: One minute.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Already another Member is on his feet. Take your Seat. Why are you getting up? You

<sup>\*</sup>EXPUNGED as ordered by the Chair,

The Vice-Chairman (Shri V. Narayana Samy) take your seat. You kindly take ...your seat. You have not been given permission by the Chair.

SHRI JEBON ROY: I shall take one minute,

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): There is another Member to associate on the subject. You take your seat.

Shri Prakash Ambedkar.

SHRI . GOPALRAO VITHALRAO PATH, (Maharashtra). Sir, I also as. sociate myself with her feelings.

SHRI PRAKASH YASHWANT AMBEDKAR (Nominated): Mr. Vice-Chairman, I will just take a little time to put the scandal in a proper perspective.

Mr. Vice-Chairman, there are two main issues. There is Raju Tadvi, and there is Pandit Sapkale. Raju Tadvi and those people who are involved are businessmen. Pandit Sapk. ale who have been arrestedrecently, deals with people who are in polities. not necessarily belonging to one party but belonging to all parties. I would like to put it in perspective.

MISS SAROJ KHAPARDE: Correct. We appreciate that.

SHRI PRAKASH YASHWANT AM-BEDKAR: So, it should be of concern to the House. The then S. P., Mr. Deepak Jog, is the officer who investigated it initially. When the names of the victims were pointed out to him, he was unable to record the statements. So, he called mdbila workers from the Jalgaon District, gave them the names and asked them to induce some of them to give a complaint. The Manila Mandal, the women's organisations and the police approached the victims. Mr. Jog is on record as having said that nearly 600 women are victims in this case.

One fine morning, Mr. Jog is transfer, red. I don't want to go into why he was transferred, but he was transferred. Then, Mr. Jadav, S. Pi. was brought. He is on record as having said that there are only 47 films. When Mr. Jog was in charge of the inquiry, the panchnama has recorded that he confiscated the negatives and the films (from two places,' one from the locker of the State Bank end the other from the house of Raju Tadvi. The third panchnama is at the place of Sanjay Pawar, wherein it has been stated that two pom cassettes have been confiscated. Those two porn cassettes are nothing but the blueprints. Mr. Jadav is on record as having said that they are only 47, whereas Mr. Jog says that there are only 500 victims involved in it. Nobody today knows the exact position. Secondly, what we are learning from the press and in other places of inquiry is that only names of those persons, who are there in politics and those who are high in society are being mentioned and not the other side of it. That is the Raju Tadvits case and where businessmen are involved and where there are papers on record saying that the son of one Jain an indust-ial group of the same name is also involved and no action has been taken against them. Sir, this has taken serious turn. I would like to say that the attiude of the president of the Nagarpalika is so adamant that he is even empowered to cut the water supply of the Collector. If no people pre coming forward today, it is only because the Nagarpalika is in existence. The day it is dissolved and fear in the minds of the people is thrown away and the pressure of the Nagarpalika or its President who is indirectly involved in it let off I am hopeful that those victims will come forward and give their evidence.

Secondly, when this matter goes to the court I demand that the Judge, who will be 'siting over thesere should be a lady iudge, the investigating officer, recording officer, Inquiry officer, all should be lady officers. Unless that is done, nobody would speak out.

I understand some of the victims have got married and have settled down, they dono't want to come forward and Say that this had happened with them because if they do that, their personal life is going to be disturbed. Their demand is that if they come forward and give a statement, their identity should not be disclosed. There are two more issues. Firsts as far as the State machinery is concerned and police machinery is concerned, I do not believe in them. Hotel and the Police Officers\* quarters are just on the opposite side. If I may add further, if the police officers were saying that they did not believe in these things, there are mothers who have stated and have gone on record that they used to carry their daughters to Pandit Sapkale to his house, wait till work was over and then bring their daughters home. They have complainpd to the police, but no action has been taken by the police. Therefore, my demand is that the Home Minister should come to this House and state whether there are 500 vic-tims or only 47 victims. There are two officers, who have been fighting against each other The Inquiry Committee that has been nominated is silent on this point as to how many victims have come and how many have not come. Secondly, the industrial and business lobby Involved in it is safe. I would not like to name the officers who have been saved. The conduct of Deswala, the Inquiry Officer, has also got to be checked up. What was he doing on the day when Raju Tadvi wes arrested in a case in. volving an industrialist? Another aspect which has not bean investigated and on which We are agitating is the residence of Mr. Pandey. As the Hotel Tinupati was used, the residence of Mr. Pandey was also used for photographing and bluefilming. Nobody knows today whether Mr. Pandey is alive or dead." Pandey is shown as a supplier to the Jain companies What

has happened to this man? Therefore. the proper thing is that the Home Minister should come over here' and give an assurance in this House that if the State police in Maharashtra fails to provide protection to the victims there, the Central Government would give them protection and a proper inquiry would be held.

SHI SATISH PRADHAN (Mahara rashtra): Mr, Vice-Chairman I associate myself with the special mention made by Mr. Ambedkar.

Re. Selling of Sugar Mills to Private Individuals by the Government of Uttar Pradesh

भी संघ प्रिय गैतम (उत्तर प्रदेश) ई उपसमाध्यक्ष महोदय, उत्तर प्रदेश . . .

भी जनेत्वर मिश्र (उत्तर प्रदेश)ः गौतम जी जो कह रहें हैं, उस पर मेरा प्लाइंट भ्राफ चार्डर है। मैं आमता कि जीरो शावर में ध्वाइंट ग्राफ ब्रार्डर नहीं होता, संसदीय लोक तंत्र के लिये में बहुत नया भादमी नहीं हूं लेकिन माननीय गौतम जी, जो मुद्दा उठाने जा रहे हैं वह मुद्दा राज्य संस्कार से संबंधित है।

भी संघ प्रिथ गौतमः प्रभी उठावा ही कहां है? पहले उठा तीं लेने दीजिये।

भी जनेत्वर मिन्न : चीनी मिलों की विकी के सवाल पर जो उत्तर प्रदेश की सरकार ने चीनी मिलों को देवा है ... (व्यवधान) . . . श्राप सुन लें । मैं वैद्यानिक सवाल उठा रहा हूं। ... (काववान).. शास्त्री जी ग्रांप सुन सीविये। ... (व्यवधान) . . .

भी विष्यु कारत सास्त्री (उत्तर) प्रवेष): अध्यक्ष जी ने उनको इस पर बोलने की अनुमति दी है उनको बोलने दिया जाए। इस पर कोई आएति नहीं की जा सकती है।